

ALAPATI GIRIDHAR
REGISTRAR (JUDICIAL)



AMARAVATI
Dt. 27-08-2020

R.O.C. No. 205/O.P.Cell-E/2020

To
All The Unit Heads in the State of Andhra Pradesh.



Video conference - Pri District and Sessions Judges, in the State of Andhra Pradesh for holding video conference by the Hon'ble Chief Justice - Certain information call for - Regarding

I am directed to inform that the Hon'ble Chief Justice has been pleased to intend to hold video conference with all the Pri District and Sessions Judges in the State of Andhra Pradesh, the date will be intimated in due course.

In this connection, I am to request you to call for and submit the said information from the all the courts in your Unit during lockdown period i.e., **from 25-03-2020 to 31-08-2020**, in the enclosed proforma to the High Court **on or before 01-09-2020**.

Yours sincerely

A. Registrar
REGISTRAR (JUDICIAL)

MOST URGENT

**Office of the District Judge,
Guntur, Dated 27-08-2020**

"Communicated" to all Judicial Officers working in the Unit with a request to submit the required information in the prescribed proforma **by 5.00 p.m., on 31-08-2020** through **SPECIAL MESSANGER /OFFICIAL email i.e., opcelldcguntur@gmail.com /FAX** for consolidation and onward submission to the Hon'ble High Court.

Dis-2630
27/8/2020

To
All the Judicial Officers working in the Unit.
Copy to : Bench Clerks, District Court, Guntur.

G. E. J.
DISTRICT JUDGE

STATEMENT SHOWING THE PROCEEDINGS AND DISPOSITIONS OF MISCELLANEOUS PETITIONS IN VOL PART OF DISTRICT COURT
 DURING THE FISCAL YEAR PERIOD OF FROM 25-03-2020 to 31-08-2020

No.	Name of the Court	MISCELLANEOUS PETITIONS (CIVIL & CRIMINAL)					Total Disposal
		As Contested	As Contested	Criminal M.Ps. (Other than Bail Petitions)	Bail Petitions	Dismissed (Bail)	
TOTAL							



ALAPATI GIRIDHAR
REGISTRAR (JUDICIAL)

AMARAVATI
Dt. 27-08-2020

R.O.C. No. 206 /O.P.Cell-E/2020

To
All The Unit Heads in the State of Andhra Pradesh.

Sir,

Sub : Subordinate Courts -Reduction of pendency in all the Subordinate Courts in the State of Andhra Pradesh - Review of implementation of the resolutions of the Arrears Committee of the Hon'ble Judges - Certain information called for - Regarding.

I am directed to inform that the Hon'ble Judges of Arrears Committee has been pleased to intend to hold Review meeting for Reduction of pendency in all the Subordinate Courts in the State of Andhra Pradesh.

In this connection, I am to request you to call for and submit the said information from the all the courts in your Units on 31-08-2020, in the enclosed proforma to the High Court on or before 01-09-2020.

Yours Sincerely

A. Sanyal
27/8
REGISTRAR (JUDICIAL)

MOST URGENT

Office of the District Judge,
Guntur, Dated 27-08-2020

"Communicated" to all Judicial Officers working in the Unit with a request to submit the required information in the prescribed proforma by 5.00 p.m., on 31-08-2020 through **SPECIAL MESSANGER /OFFICIAL email i.e., opcelldcguntur@gmail.com /FAX** for consolidation and onward submission to the Hon'ble High Court.

Dis. 2631
27/8/2020

To
All the Judicial Officers working in the Unit.
Copy to : Bench Clerks, District Court, Guntur.

[Signature]
DISTRICT JUDGE

INFORMATION PERTAINING TO APPEARS COMMITTEE

Statement No. 1

Statement showing the number of Interlocutory Applications filed under Order IV Rule 7, Order IV Rule 9 and Order IV Rule 13 of C.P.C. Section 5 of Limitation Act, Final decree applications and such other applications (which in all matters are already disposed of) filed in various courts in the district for the period from **01-08-2019 to 31-10-2019**

Name of the district:

Sl No	Name of the Court	No. of I.A.s returned at the beginning as on	Number of I.A.s disposed of I.A.s	No. of I.A.s pending as on
		01-08-2019		31-10-2019
TOTAL				

Statement No. 2

for the period from **01-11-2019 to 31-08-2020**

Name of the district:

Sl No	Name of the Court	No. of I.A.s returned at the beginning as on	Number of I.A.s disposed of I.A.s	No. of I.A.s pending as on
		01-11-2019		31-08-2020
TOTAL				

